

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5016  
ANSWERED ON:26.04.2010  
MISUSE OF FUNDS BY VOLUNTARY ORGANISATIONS  
Anandan Shri K.Murugeshan

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the names of voluntary organizations provided financial assistance under various schemes being run by his Ministry during each of the last three years and the current year, State-wise and scheme-wise;
- (b) whether the Government has received any complaints regarding misuse of funds during the said period, State-wise and year-wise; and
- (c) if so, the details thereof alongwith the action taken by the Government against these organisations in this regard?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

- (a): The Ministry of Labour & Employment provides financial assistance to voluntary organizations under three schemes, namely,
- (i) Grants-in-aid to Research and Academic Institutions and Voluntary Organizations (VO)/Non-Governmental Organizations (NGO) for undertaking research in approved labour related matters
  - (ii) Grant-in-aid scheme for special schools for child labour withdrawan from hazardous work and
  - (iii) Grants-in-aid Scheme for financial assistance to NGOs for the benefit of women labour. Details of financial assistance provided to Voluntary Organizations, Scheme-wise and State-wise during 2006-07 to 2009-10 are given at Annexures-I,II and III.
- (b): No, Madam.
- (c): Does not arise.